

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.2 - IA/330(AHM)2024
in
C.P. (IB)/24(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Vasudevbbhai Chaturbbhai Patel
Vs
Bank of Baroda & Ors

.....Applicant

.....Respondent

Order delivered on: 20/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent :

ORDER

IA/330(AHM)2024

Ld. Counsel for the applicant / RP has filed report.

Applicant is directed to collect the notice from registry and issue notice upon respondents.

List for further consideration on 11.03.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)